

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

(48)

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

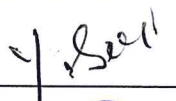
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.27/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 35/2008
NAME OF THE COMPANY	Fancy Zippers Private Limited
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	Fancy Zippers Private Limited & (10) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram ^{P.2}	PCS	9849056652	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. Surya Narayan	Adv.	9869866554	
A. Chakravorthy	Adv. R-4, R-7 & 8	9948914088	

Enclosed Order Sheet

Heard Shri S. Chidambaram, Learned PCS for the Petitioner and Dr. S.V. Ramakrishna, Learned Counsel for R-4, Shri Y. Suryanarayana, Learned Counsel for R-3 & 5 and Shri A. Chakravorthy, Learned Counsel for R 7 & 8.

Post the case on 06.12.2017.


Member (T)


Member (J)

Bm